

NATIONAL COMPANY LAW TRIBUNAL  
COURT-V, MUMBAI BENCH

41. C.P. (IB)/733(MB)2022

CORAM:

SMT. ANURADHA SANJAY BHATIA,  
MEMBER (T)

SH. KULDIP KUMAR KAREER,  
MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON **12.01.2023**.

NAME OF THE PARTIES: YES BANK LIMITED  
Vs.  
Mr. Ritesh Mehta

SECTION: 95(1) of IBC 2016

---

**ORDER**

Adv. Vidhee Kothari i/b Apex Law Partners appearing for the Financial Creditor and Counsel for the Corporate Debtor/Personal Guarantor are present through Virtual hearing. The Counsel for the Petitioner seeks time to file amendment in the Petition as the impugned date has been assigned. Let the Application be filed. List the matter on **07.03.2023**.

Sd/-  
ANURADHA SANJAY BHATIA  
Member (Technical)

Sd/-  
KULDIP KUMAR KAREER  
Member (Judicial)

/z/